

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:330
ANSWERED ON:18.08.2006
SWARNA JAYANTI SHAHARI ROZGAR YOJANA
Jha Shri Raghunath;Yadav Shri M. Anjan Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has achieved the desired objectives of Swarna Jayanti Shahari Rozgar Yojana (SJSRY);
- (b) if so, the details regarding the number of persons assisted/trained in the various sector against target fixed during the years 2004-05 and 2005-06, State-wise;
- (c) the details of funds released under SJSRY during the above period, State-wise;
- (d) the details of the funds utilised during the said period, State-wise;
- (e) the reasons for non-utilization of funds if any; and
- (f) the funds allocated for the Financial Year 2006-07 under SJSRY, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(f): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 330 FOR 18.8.2006 REGARDING SWARNA JAYANTI SHAHARI ROZGAR YOJANA.

The main objective of the employment oriented urban poverty alleviation programme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) is to provide gainful self-employment to the urban unemployed or underemployed poor living below the poverty line through setting up of micro enterprises and also through provision of Wage employment by utilizing their labour for construction of socially and economically useful public assets. During the Tenth Plan period the cumulative physical targets of assisting 4 lakhs urban poor for setting up of individual/group micro-enterprises annually and also imparting skill training to 5 lakhs urban poor has been fixed at National level. Annually this comes to assisting 80,000 urban poors in setting up of individual/group micro enterprises and imparting skill training to 1,00,000 urban poor. These targets are further distributed to the States/Union Territories in proportion to the population of urban poor living below the poverty line in the States/Union Territories, as estimated by the Planning Commission. During the last two years, the State-wise achievements against these targets, as reported by the States/Union Territories are given at Annexure-I.

The Details of Central funds released, funds utilised by the States/Union Territories during last two years are at Annexure-II.

The Tentative allocation made to the States/Union Territories under Swarna Jayanti Shahari Rozgar Yojana (SJSRY), in proportion to the population of urban poor living below the poverty line in the States/Union Territories, as estimated by the Planning Commission are given at Annexure-III.